

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1930/2018

New Delhi this the 21st day of May, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Mallu Ram Jhakar

Aged 79 years

S/o Late Shri Shiv Lal

Retired Head Clerk from MCD

R/o A-1/66-A, Sewak Park

Najafgarh Road, Uttam Nagar

New Delhi.

... Applicant

(By Advocate:Shri Yogesh Sharma)

VERSUS

1. South Delhi Municipal Corporation
Through the Commissioner
9th Floor, SPM, Civic Centre,
New Delhi-2.
2. The Dy. Controller of Accounts
M South Delhi Municipal Corporation
9th Floor, SPM, Civic Centre, New Delhi-2.
3. The Branch Manager
Punjab National Bank
Vikas Puri, New Delhi.

...Respondents

O R D E R (Oral)

At the outset, learned counsel for the applicant, Shri Yogesh Sharma submitted that the applicant will be satisfied, if his representation dated 10.03.2018 is decided by the respondents in a time bound manner.

2. In view of the above submission made before us by the learned counsel for the applicant, without going into the merits of the case, the respondents are directed to decide the representation of the applicant dated 10.03.2018 by way of passing a speaking and reasoned order in a span of two months from the date of receipt of a certified copy of this order, as per law. The OA is, accordingly, disposed of at the admission stage.

**(Praveen Mahajan)
Member (A)**

